

**W.P.No.7419 of 2020**  
**and**  
**WMP No.8886 of 2020**

**M.SATHYA NARAYANAN,J.**  
**AND**  
**Dr.ANITA SUMANTH, J.**

(Order of the Court was made by Dr.ANITA SUMANTH,J.)

Dr.Chelliah, learned Senior Counsel appearing as party-in-person states that no action whatsoever has been taken by the respondents in regard to the directions issued by us in our order dated 16.06.2020 and requests that he be permitted to file an affidavit in this regard. Such affidavit will be filed by end of business today by e-mail after service upon other learned counsel. Registry will forward the affidavit once received, to the Bench.

2. Learned counsel appearing for the Bar Council of India (BCI) as well as Bar Council of Tamil Nadu and Puducherry (BCTN&P) for their part, do not dispute that they have not taken any action pursuant to our earlier order as yet and cite the national and State lockdowns for their inaction.

3. The BCI and BCTN&P are directed to file their audited financial statements/complete financials for the periods ending 31.03.2019 and 31.03.2020 (2018-2019 and 2019-2020), containing details of (i) income and expenditure/profit and loss (ii) balance sheet, (iii) bank accounts and balances thereof and (iv) fixed deposits, within a period of three (3) weeks from today after service on the other learned counsel.

4. Notice of this matter accompanied by a copy of this order as well as order dated 16.06.2020 will be served upon the learned Advocate General who is requested to appear in this matter before us on 22.07.2020. He is also requested to ensure that virtual meetings of the Welfare Funds Trust Committees relating to both Advocates and Advocate Clerks, are conducted before the next date of hearing. Status reports be filed in this regard prior to the next date of hearing after service upon other learned counsel.

5. Mr.S.R.Rajagopal, learned Additional Advocate General assisted by Mr.Jayaprakash Narayanan, learned Special Government Pleader also states that a status report in regard to the grants given by the State to the Bar Council of Tamil Nadu for the previous five (5) years will be filed by the next date of hearing after service upon the other learned counsel.

6. List on 22.07.2020.

(M.S.N.,J) (A.S.M.,J)

01.07.2020

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**Note: Registry is directed to upload this order forthwith.**

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**AND**  
**Dr.ANITA SUMANTH, J.**

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